

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 623/2016  
O.A No. 1402/2015**

New Delhi, this the 15<sup>th</sup> day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Shri Bhagwati, Age 56  
W/o Shri Rewa Ram  
Working as Mate
2. Zulfiqar, Age 55  
S/o Allah Noor  
Working as Trackman
3. Mata Badal, Age 55  
S/o Shri Durbh Pal  
Working as Trackman
4. Sewa Ram, Age 59  
S/o Shri Khazan  
Working as Trackman
5. Parag Singh, Age 56  
S/o Shri Raghbir Singh  
Working as Trackman
6. Tejai Ram, Age 58  
S/o Shri Om Prakash  
Working as Trackman
7. Sada Shiv, Age 58  
S/o Shri Jagannath  
Working as Trackman
8. Lal Bahadur, Age 54  
S/o Shri Jagannath  
Working as Trackman
9. Joshewali, Age 55  
S/o Shri Banney  
Working as Trackman
10. Brij Lal, Age 54  
S/o Shri Kalai Ram  
Working as Trackman

11. Chhottey Lal, Age 58  
 S/o Shri Dammar  
 Working as Khalasi

12. Rakesh, Age 58  
 S/o Shri Satya Pal  
 Working as Khalasi

13. Prem Pal Singh, Age 55  
 S/o Shri Ram Singh  
 Working as Khalasi

14. Yashwant Singh, Age 52  
 S/o Shri Bhagat Singh  
 Working as Khalasi

15. Kallu, Age 55  
 S/o Shri Hangga  
 Working as Khalasi

16. Santi Prasad, Age 54  
 S/o Shri Dhyan Singh  
 Working as Khalasi

17. Hari Pal, Age 54  
 S/o Shri Sumer  
 Working as Khalasi

18. Shyam Swaroop, Age 56  
 S/o Shri Ram Kul  
 Working as LDC

19. Alauddin, Age 54  
 S/o Shri Hameed  
 Working as Chowkidar

20. Pawanva, Age 59  
 S/o Shri Aiyya Swami  
 Working as Gangman

21. Prem Pal Singh, Age 55  
 S/o Shri Suraj Pal Singh  
 Working as Trolley Man

22. Ram Kripal, Age 57  
 S/o Shri Sukh Dev  
 Working as Trolley Man

All Applicants are working under the supervision of Deputy Chief Engineer (Construction) Northern Railway, Moradabad

And under the control of Chief Administrative Officer (Construction), Kashmere Gate Northern Railway, Delhi - 110006.

....Petitioners

(By Advocate: Shri R. K. Shukla)

Versus

1. Sh. A. K. Puthia,  
General Manager,  
Northern Railway, Headquarter  
Baroda House, New Delhi-110 001.
2. Sh. B. D. Gupta,  
Chief Administrative Officer (Construction)  
Northern Railway, Kashmere Gate  
Delhi.

...Respondents

(By Advocate : Mr. R. N. Singh)

ORDER (ORAL)

**Mrs. Jasmine Ahmed, Member (J) :**

Learned counsel for the respondents drew our attention to page no. 4 of the compliance affidavit filed by him on 27.09.2017 wherein we found that already notification has been issued dated 16.09.2017 as per the judgment delivered by Hon'ble Apex Court dated 24.03.2017 and the respondents have considered the case of the petitioners as per judgment passed by Hon'ble Apex Court and issued notice accordingly. Learned counsel for the respondents also stated that in the absence of any specific direction, respondents have complied with the judgment of this Tribunal as per judgment passed by the Hon'ble Apex Court.

2. We feel that the compliance affidavit is filed by the respondents is justified and accordingly the C.P is dismissed. Notices issued to the alleged contemnors are discharged. If the petitioners are still aggrieved, they are at liberty to ventilate their grievances by availing available remedies, in accordance with law.

(Uday Kumar Varma)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/